

Government of India
Ministry of Finance
Department of Financial services

LOK SABHA
UNSTARRED QUESTION NO. 387
ANSWERED ON MONDAY, FEBRUARY 5, 2024/ MAGHA 16, 1945 (SAKA)
MUDRA SCHEME IN WEST BENGAL

387. SHRI SAUMITRA KHAN:

Will the Minister of FINANCE be pleased to state:

- (a) the details of funds sanctioned, allocated and utilized under the Mudra Scheme in the State of West Bengal during the last three years;
- (b) the target set under the said scheme in Bishnupur Parliamentary Constituency during the last three years and the number of people benefited; and
- (c) whether any complaint has been received regarding banks not providing proper assistance to the needy people and if so, the details thereof along with the steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(Dr. BHAGWAT KARAD)

(a) and (b) Under the Pradhan Mantri Mudra Yojana (PMMY), collateral-free institutional credit upto Rs. 10 lakh is provided by Member Lending Institutions (MLIs) i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs). Any individual, who is otherwise eligible to take a loan and has a business plan for small business enterprise can avail loan under the Scheme. He/ She can avail loans for income generating activities in the manufacturing, trading, services sector and also for activities allied to agriculture across three loan products, viz. Shishu (loans up to Rs. 50,000), Kishor (loans above Rs. 50,000 and up to Rs. 5 lakh) and Tarun (loans above Rs. 5 lakh and up to Rs. 10 lakh).

The Government allocates annual target under Pradhan Mantri Mudra Yojana (PMMY) to Member Lending Institutions (MLIs). MLIs in turn fix their respective State-wise targets according to potential of the area, their presence and other related parameters.

As per data uploaded by MLIs on Mudra portal, over 1.65 crore loans involving a sanctioned amount of Rs.1.02 lakh crore and disbursed amount of Rs. 1.01 lakh crore have been extended in the state of West Bengal during the last three years i.e. from 01.04.2020 to 31.03.2023.

(c) Complaints with regards to implementation of PMMY are redressed in consultation with the respective Banks. Complaints received at the Centralized Public Grievance Redress and Monitoring System (CPGRAMS) are also taken up with the respective Banks for redressal within the prescribed timeline.
